

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 102
IB-151/ND/2024

IN THE MATTER OF:
Smriti Bhatia

...PETITIONER

Vs

M/s. Bird Hospitality Services Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 01.04.2024

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Financial Creditor :Adv. Swapnil Gupta, Adv.
Vaibhav Menditratta, Adv.
Abhinav Mishra.

For the Respondent/Corporate Debtor :Adv. Aseem Charturvedi, Adv.
Wamika Trehan, Adv. Siddhant
Kumar, Adv. Milind Jain.

[DAY ONE OF FULL HYBRID HEARING]

ORDER

Ld. Counsel on behalf of the Financial Creditor is present. Ld. Counsel on behalf of the Corporate Debtor is present, on the basis of advance notice.

For consideration of the matter, list the matter on **29.04.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)